3-1

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 36 of 2018 in C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2018

Name of the Company:

Bharat P. Raut & Ors.

V/s.

Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-244 of the Companies Act, 2013

<u>ORDER</u>

Learned Advocate Mr. Nachiket Dave with Learned PCS Ms. Amita Desai present for Applicants. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Respondents in IA 36/2018.

Reply of the Respondents filed.

Valuer filed its report on 25.01.2018.

For hearing of IA 36/2018, list the matter on 07.03.2018.

BIKKIRAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of February, 2018.